BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.12/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

P. T.O.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name of the Company	Tapasiddha Roy & Anr-Versus-Chandima Construction Centre Pvt.Ltd. & Ors
Under Section	241/22
No. Representa	Ination of Authorized Appearing on behalf of Signature with date ETTERS)
2. Ms. Uswill 3. Ms. Aind. 5 Ms. V. A MS A	Chaudhury, Adv } Respondent A. Ban, Adv. of 11/201: All Basu, Adv. P. Nos. 1,589 R. Rao. P.N. Bean O dellan
1. Sailendra ? 2. Depangslun	

ORDER

IN CARITAL

Ld. Counsel for the petitioners and the respondent nos. 1, 5, 7 and 9 are present.

No time left.

List on 19/12/2017.

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(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)

1. Scilandra Giagni. Add for Responsit.

2. Deparagelin Brids. NAs